NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **31.07.2018**

NAME OF THE PARTIES: Dynatron Service Pvt. Ltd.

V/s.

Yeoman Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-244 OF COMPANIES ACT, 2013.

ORDER

1. M.A. 552/2018
IN

C.P. 1151 (MB)/2018

Reserved for orders (application u/s. 8 of Arbitration Act).

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/